

No.36(6)/2014-Judl.  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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New Delhi, 15<sup>th</sup> December, 2014

**ORDER**

In continuation of this Department's earlier order No.36(7)/2012-Judl. dated 18.12.2012, the President is pleased to extend the term of engagement of Special Counsels, Central Government Standing Counsels, Senior Panel Counsels and Government Pleader for Delhi High Court; Senior Panel Counsel, Additional Central Government Standing Counsel, CAT (PB), New Delhi and Senior Panel Counsel and Additional Central Government Counsel, Distt. & Subordinate Courts, Delhi whose term has expired on 17.12.2014, for a further period 'till the new panel is formed', on the terms and conditions as mentioned in the said order.

*Zoya Hadke*  
(Zoya Hadke)  
Joint Secretary & Legal Adviser to the Government of India

To

1. All the above Senior Advocates/Advocates.
2. The Registrar General, Delhi High Court, New Delhi.
3. The Principal Registrar, CAT, New Delhi.

Copy to:

1. Incharge, Lit.(High Court), Lawyers Chambers, Delhi High Court, New Delhi
2. Shri Sanjay Jain, Ld. ASG, Delhi High Court, New Delhi.
3. Incharge, Lit.(Lower Court), Room No.140,141, Tis Hazari Court, New Delhi.
4. PS to Hon'ble MLJ, PS to Law Secretary/PS to Legislative Secretary.
5. The Pay and Accounts Officer, Department of Legal Affairs, New Delhi.
6. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary.
7. Hindi Unit for Hindi version of this order.
8. Guard File/Judicial Section with 5 s/copies.
9. NIC Cell with the request to upload this order in the website.

*RKumar*  
(Ram Kumar)  
Section Officer (Judl.)